	Annexure – 7 Name of the corporate debtor: INMA INTERNATIONAL LIMITED ; Date of commencement of CIRP: 13.April.2022; List of creditor as on: 22.02.2025															
List of operational creditors (Government dues) (Amount in₹)																
SI. No		Name of creditor	Identification No.	Details of c Date of receipt	laim received Amount Claimed	Amount of claim	of claim admitted Nature of claim	Amount covered by security	Amount covered by guarantee		% of voting share in CoC	Amount of contingent claim	of any	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	COMMERCIAL TAX (ST)	Govt Claim		10.08.23	5,13,181		Tax and Penalty	-	-	NA	-	-	-	-	5,13,181	-
2	GST	Govt Claim		05.12.24	5,59,984	5,59,984	Non-payment of Service Tax on Service (Demand, Penalty, Interest)	-	-	NA	-	-	-	-	-	-
	Total				10,73,165	5,59,984									5,13,181	